BACKWARD COMMUNITIES (RELIGIOUS PROTECTION) BILL*

श्री प्रकाशवीर शास्त्री (हापुड़) : मैं प्रस्ताव करता हूं कि धार्मिक विश्वास से भिन्न आधारों पर अनुसूचित जातियों, अनुसूचित आदिम जातियों तथा अन्य पिछड़े समुदायों के व्यक्तियों के बलात् धर्म परिवर्तन से उनका अधिक प्रभावी संरक्षण करने के लिए उपबन्ध करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for more effective protection of the Scheduled Castes, Scheduled Tribes and other backward communities from change of religion forced on them on grounds other than religious conviction."

The motion was adopted.

श्री प्रकाशवीर शास्त्री : मैं विधेयक को पेश करता हूं ।

HEALTH (PERIODICAL MEDICAL CHECK-UP OF PRESIDENT, PRIME MINISTER AND DEPUTY PRIME MINISTER OF INDIA) BILL*

श्री यमुना प्रसाद मंडल (समस्तीपुर) : मैं प्रस्ताव करता हूं कि भारत के राष्ट्रपति, प्रधान मंत्री तथा उप प्रधान मंत्री की अखिल भारतीय चिकित्सा विज्ञान संस्था, नई दिल्ली, में सामयिक चिकित्सा परीक्षा के लिए तथा तत्संसक्त विषयों के लिए उपबन्ध करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the medical check-up of the President, the Prime Minister and the Deputy Prime Minister of India from time to time at the All India Institute of Medical Sciences, New Delhi and for matters connected therewith."

The motion was adopted.

श्री यमुना प्रसाद मंडल : मैं विधेयक को पेश करता हूं ।

HEALTH (PERIODICAL MEDICAL CHECK-UP OF MEMBERS OF PARLIAMENT) BILL*

श्री यमुना प्रसाद मंडल (समस्तीपुर) : मैं प्रस्ताव करता हूं कि संसद् सदस्यों की अखिल भारतीय चिकित्सा विज्ञान संस्था, नई दिल्ली, में सामयिक चिकित्सा परीक्षा के लिए तथा तत्संसक्त विषयों के लिए उपबन्ध करने वाले विधेयक को पेश करने की अनुमति दी जाये ।

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the medical check-up of the members of Parliament from time to time at the All India Institute of Medical Sciences, New Delhi and for matters connected therewith."

The motion was adopted.

श्री यमुना प्रसाद मंडल : मैं विधेयक को पेश करता हूं ।

15·27 hrs.

COMPANIES (AMENDMENT) BILL—*Contd.*

(Substitution of sections 293A, 324 etc.) by Shri Madhu Limaye.

MR. DEPUTY-SPEAKER : Now, the House will take up further consideration of the Companies (Amendment) Bill of Shri Madhu Limaye. Professor R. K. Amin was on his legs. The time allotted was 1 hour 30 minutes, time taken 1 hour and 13 minutes and time remaining is 17 minutes.

श्री मधु लिमये (मुंगेर) : उस समय को बढ़ाना पड़ेगा ।

---

*Published in Gazette of India Extraordinary, Part II, Section 2, Dated 1-12-67.